

period of five years. If during any three out of these five years, the flow of water-discharge is adequate as assessed in the award, the decision regarding raising the reservoir level to 138.68 metres (455 feet) could be considered.

Construction of the dam will proceed pari-passu with the resettlement and rehabilitation of project affected persons as per terms of the Award and relief and rehabilitation Policies laid down by the States in this regard. The States shall ensure speedy and proper implementation of the relief and rehabilitation measures.

#### **Accidents of IAF Aircrafts**

3906. SHRI V.M. SUDHEERAN :  
SHRI GANGA CHARAN RAJPUT :

Will the Minister of DEFENCE be pleased to state :

(a) the number of IAF aircrafts lost due to accidents during this year;

(b) whether the Government are aware of the increasing number of accidents of IAF aircrafts; and

(c) if so, the steps taken and proposed to be taken by the Government to enquire into the causes of accidents and to prevent recurrence of such events?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c). 15 IAF aircraft have been lost in air accidents during this calendar year. This number is lower than the average figure of accidents of the last decade. A Court of Inquiry is ordered after every accident and remedial measures are taken to ensure non-recurrence of the shortcoming leading to the accident.

#### **Road Projects by Overseas Companies**

3907. SHRI GEORGE FERNANDES : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total number of Build-Operate-Transfer (BOT) and Build-Operate-Own-Transfer (BOOT) roadway projects that have so far been taken up for construction, and the progress in respect of each of them;

(b) the total length of these roads, and the money so far spent on each of them;

(c) the details of the projects undertaken by overseas companies, their names and the countries they belong to, and

(d) the time by which these ongoing projects are likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Two bypass projects having a length of 23 & 11 Km. in the States of Maharashtra & Rajasthan respectively have been taken up under Build, Operate and Transfer Scheme (BOT). The progress of construction is about 40 percent in the former, while the latter has been awarded only recently. Under BOT concept, the physical progress only and not the financial progress is monitored by Government.

(c) None.

(d) The ongoing projects are likely to be completed by March, 1998.

#### **National Highway Revolving Fund**

3908. SHRI PRABHU DAYAL KATHERIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to create a National Highway Revolving Fund; and

(b) if so, the details thereof;

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). The proposal is in conceptual stage and it is too early to give any details.

#### **Funds to Kerala under C.R.F.**

3909. SHRI A.C. JOS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether any amount from the Central Road Fund has been released for Kerala during 1995-96 and 1996-97;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). Rs. 17.00 lakhs have been released for Kerala during 1995-96 from the Central Road Fund. The amount during 1996-97 will be released after the Demands for Grants are passed by Parliament.

#### **Hindustan Latex Limited**

3910. SHRI SURESH KODIKUNNIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal for expansion and development of Hindustan Latex Limited in Kerala;

(b) if so, the details thereof;